

Promotion of Khadi and Village Industries

2397. **SHRI SANATAN BISI:** Will the Minister of **INDUSTRY** be pleased to state:

(a) what is the outlay for 1995-96 for promoting Khadi and Village industries;

(b) what is the target for providing employment in this area for 1995-96; and

(c) what is the production output and employment soon after the implementation of the action plan on October 2, 1994?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY (SHRI M. ARUNACHALAM): (a) The total Plan Outlay for 1995-96 for promoting Khadi and Village Industries is Rs. 343 crores.

(b) The target for providing employment in the Khadi & Village Industries Sector for 1995-96 is 3.52 lakhs of persons.

(c) The schemes are at various stages of implementation.

Financial Relief to Kashmir Migrants

2398. **DR. GOPALRAO VITHALRAO PATIL:** Will the **PRIME MINISTER** be pleased to state:

(a) whether Delhi Government have issued orders for release of financial relief to those Kashmiri migrants to whom cash assistance was stopped earlier;

(b) if so, the details thereof with amount of payment made in each case;

(c) whether four insurance companies of country have been requested to settle the insurance claims of such migrants whose property was burnt in the Valley;

(d) if so, the details thereof;

(e) whether Government propose to get these proposals expedited; and

(f) if so, the details thereof and if not, the reason therefor?

THE MINISTER OF STATE IN THE PRIME MINISTER'S OFFICE (SHRI BHUVNESH CHATURVEDI): (a) Yes Sir.

(b) The Government of Delhi have restored ad-hoc monthly relief in 332 cases as per details given below:—

No. of Cases	Amount paid in each case (Rs.)
225	4,500/-
41	6,000/-
20	3,000/-
19	4,000/-
17	3,375/-
7	2,250/-
1	1,500/-
1	1,125/-
1	375/-

(c) to (f) The Government is making special efforts for expediting settlement of insurance claims of the Kashmiri migrants keeping in view their urgent needs. Government is continuously monitoring the insurance claims with the four companies, as a result of which as on 31.3.1995, only 351 were pending with companies out of the 6132 claims reported and the remaining 5781 claims have been settled. The Government will continue to monitor the process to further improve the position.

Family Planning Programme in Tamil Nadu

2399. **SHRI S. AUSTIN:** Will the Minister of **HEALTH AND FAMILY WELFARE** be pleased to state:

(a) the number of persons in Tamil Nadu who were operated upon for Family Planning during the last three years;

(b) the details of the family welfare programme being implemented in the State with foreign assistance;

(c) whether the targets under these programmes have been achieved during the last three years;